

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No..... QA..... 460..... of 1998

Applicant (s)..... Krishna Chandra Mallik..... Respondent (s)..... Vol. 808.....

Advocate for Applicant (s)..... Mr. D. V. Prithibiraj..... Advocate for Respondent (s)..... Mr. B. K. Nayak
Sitaram Jena
S. Patnaik

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

980 for Rs 50/- filed.

for Regn Pl. 7.9.98

3.9.98

Registration

REGISTER

S
Registrar03.09.98
SO(9)

Seen the petition. Heard the learned counsel for the petitioner. Issue notice to respondents requiring them to file counter within four weeks from the date of receipt of notice. Posted to 5.11.1998.

J. D. J. 7.9.98
VICE-CHAIRMAN
MEMBER (JUDICIAL)

Per. Admin Pl.

Pl.

4998

Bench

Notice may be sent to all respondents by regd. post/AD. Satra 15/9

Munshi

15.09.98
S.OJ. D. J. 7.9.98
VICE-CHAIRMAN
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)

for orders as per
memo.

19

29.X.98

Bench.

A copy of
the order
dt. 30.X.98 may
be given to
the counsels
for both side.

fact
31/XI

Handed
03.11.98

S. O

Received copy

Dharmendra
31/11/98
ASC.